

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th SEPTEMBER, 2023, 10:30 A.M.

CP (IB) No. 35/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Indusind Bank Ltd. -Vs- Grand Auto Udyog Pvt. Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Subham Agarwal, Adv.
Ms. Preety Choudary, Adv

For Respondent (s)

Mr. Bijay Jena, Adv.

ORDER

Ld. counsel Mr. Subham Agarwal appears for the petitioner. Ld. counsel Mr. Bijay Jena appearing for the respondent who undertakes to file a Vakalatnama and reply. Respondent is directed to file Vakalatnama within three days' time and file a reply within ten days' time. Upon receipt of reply, petitioner is directed to file rejoinder, if any, within a week from the date of receipt of reply. List the matter on 10.10.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)